

14.48 hrs.

(Shrimati Margaret Alva in the Chair)

MR. CHAIRMAN : Now, the House will take up introduction of Bills.

**14.48 ½ hrs.**

**Title:** Introduction of the Negotiable Instruments (Amendment) Bill\*, 2001.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN): Sir, on behalf of Shri Balasaheb Vikhe Patil, I beg to move for leave to introduce a Bill further to amend the Negotiable Instruments Act, 1881.

MR. CHAIRMAN: The question is

"That leave be granted to introduce a Bill further to amend the Negotiable Instruments Act, 1881. "

*The motion was adopted.*

SHRI GINGEE N. RAMACHANDRAN: I introduce the Bill.

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